

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTINGS : BILASPUR

Original Application No.203/00633/2018

Bilaspur, this Thursday, the 19th day of September, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

K. Venkat Rao, S/o Late Shri K. Ram Murty, Aged 58 Yrs. Sr. Roster Clerk (Guard Lobby) Under Chief Yard Master/Bilaspur R/o Rukhmani Parisar, Behind Dr. Banerjee Clinic, Deoridih Bilaspur 495004 (CG) **-Applicant**

(By Advocate-**Shri B.P. Rao**)

V e r s u s

1. Union of India, Through The General Manager, S.E.C. Railway Bilaspur Zone, Headquarters' Office Bilaspur 495004 (CG)
2. The Sr. Divisional Personnel Officer, S.E.C. Railway, Bilaspur Division, Bilaspur 495004 (CG) **- Respondents**

(By Advocate-**Shri R.N. Pusty**)

O R D E R (Oral)
By Navin Tandon, AM:-

Learned counsel for the applicant prays for withdrawal of this Original Application.

2. Prayer is allowed.
3. Accordingly, O.A. is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member
 kc

(Navin Tandon)
Administrative Member